

GOVERNMENT OF INDIA
MINISTRY OF COAL

LOK SABHA
UNSTARRED QUESTION NO. 5314
TO BE ANSWERED ON 5.4.2023

Khan Prahari Scheme

5314. DR. KRISHNA PAL SINGH YADAV:
DR. SUJAY RADHAKRISHNA VIKHE PATIL:
SHRI UNMESH BHAIYYASAHEB PATIL:
PROF. RITA BAHUGUNA JOSHI:
DR. SHRIKANT EKNATH SHINDE:
DR. HEENA VIJAYKUMAR GAVIT:

Will the Minister of COAL be pleased to state:

- (a) the objective and the salient features of the Khan Prahari scheme;
- (b) the manner in which the Government is planning to ensure the effective implementation of the scheme across all coal mines in the country;
- (c) the details about the technology and tools being used under the said scheme for monitoring illegal mining activities in coal mines;
- (d) the manner in which the Government is considering to ensure the safety of workers and preventing accidents in coal mines through the scheme; and
- (e) the details of the cost incurred in implementing the Khan Prahari Scheme so far?

A N S W E R

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES
(SHRI PRALHAD JOSHI)

(a): The Khanan Prahari is a mobile app meant for general public usage for posting their complaints against illegal coal mining occurrences, if any. This Mobile App works in tandem with Coal Mine Surveillance & Management System which is a Web-GIS based system developed by Bhaskaracharya Institute of Space Application & Geo Informatics (BISAG) in consultation with Central Mine Planning & Design Institute Ltd. under directive of Ministry of Coal.

The CMSMS portal along-with Khanan Prahari Mobile App was launched in July 2018. The main objective of this system was to monitor illegal coal mining activities through high resolution satellite images and complaints received through Khanan Prahari app in order to curb illegal coal mining activities.

If a complaint is posted through Khanan Prahari on CMSMS Portal, an alert is generated through the CMSMS portal to the concerned authorities/nodal officers in different subsidiaries of Coal India Ltd. as well as in State Governments. The complaints are required to be validated

on ground before taking suitable measures against the validated true complaints posted on CMSMS portal.

(b): The CMSMS Web GIS portal along-with Khanan Prahari Mobile App is continuously in operation since July 2018, when it was launched. Till date, 473 complaints have been received through Khanan Prahari App. To make it more effective physical verification done in those cases, out of which 77 complaints were found to be true after ground verification against which suitable action/measures were taken.

(c): The information about CMSMS & Khanan Prahari is posted on the websites of Coal India Limited and its subsidiary companies and also at NCOG website in public domain. The Khanan Prahari Mobile App is freely available on Google Play Store for download and use.

(d): Not envisaged in the scope of Khanan Prahari app.

(e): The Mobile application 'Khanan Prahari' and Web application 'Coal Mines Surveillance & Management System (CMSMS)' was developed by Bhaskarcharya Institute of Space Application & Geo informatics, (BISAG), Gandhinagar. These applications were developed free of cost by BISAG.

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Annexure-1

Year-Wise Status of Illegal Coal Mining Complaints Lodged on through Khan Prahari App on CMSMS Portal upto February'2023				
Company/State	Verified False Complaints	Verified True Complaints	Complaint Yet to be verified	Grand Total
2018				
CIL (Subsidiaries)				
BCCL	6	2		8
CCL	1	3		4
ECL	21	4		25
NCL	3			3
SECL	1			1
NON CIL (STATE)				
Assam	1	2		3
Chhattisgarh	6			6
Jharkhand			2	2
Madhya Pradesh	4		1	5
Maharashtra			1	1
Odisha	1			1
West Bengal	1		8	9
Total (2018)	45	11	12	68
2019				
CIL (Subsidiaries)				
BCCL	12			12
CCL	1	5		6
ECL	86	32		118
MCL	1			1
NCL	3			3
SECL	11			11
WCL	2			2
NON CIL (STATE)				
Assam		1		1
Chhattisgarh			2	2
Jharkhand	1		8	9
Madhya Pradesh			24	24
Maharashtra			7	7
Odisha	1		3	4
West Bengal			25	25
Total (2019)	118	38	69	225
2020				
CIL (Subsidiaries)				
BCCL	3			3
CCL		2		2
ECL	79	22		101
SECL	1			1
NON CIL (STATE)				
Chhattisgarh			2	2
Jharkhand			3	3
Madhya Pradesh			5	5

Maharashtra			1	1
West Bengal			23	23
Total (2020)	83	24	34	141
2021				
CIL (Subsidiaries)				
BCCL	2			2
CCL		4		4
ECL	1			1
Non-CIL (State)				
Chattisgrah			3	3
Jharkhand			1	1
Maharashtra			1	1
Total (2021)	3	4	5	12
2022				
CIL (Subsidiaries)				
BCCL	1			1
Non-CIL (State)				
Chattisgarh			1	1
Total (2022)	1		1	2
2023				
CIL (Subsidiaries)				
BCCL			23	23
NCL			2	2
Total (2023)			25	25
Grand Total	250	77	146	473